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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	633/16	
PETITION NUMBER	:	TP 279/17	
NAME OF THE PETITIONER (S)	:	AVANT GARDE SHELTERS PVT. LTD.	
NAME OF THE RESPONDENT (S)	:		
UNDER SECTION	:	391/394	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

1.	SHRUTI JERE 9900053088	ADVOCATE FOR APPLICANT CO.	
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Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.

  
MEMBER (J)

  
MEMBER (T)